

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 12<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP (IB)/16/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Bank of Baroda Vs Ongmu Bhutia
<b>UNDER SECTION</b>	U/s 95 of IBC, 2016

For Petitioner (s) :

For Respondent (s) :

RP : Mr. Sanjit Kumar Nayak, in person  
Mr. Shaunak Mitra, Adv, for RP

**ORDER**

Ld. Resolution Professional Mr. Sanjit Kumar Nayak present in person. When list was called Ld. Counsel Mr. Shaunak Mitra appeared through VC on behalf of the Resolution Professional. However, subsequently when the matter was called for arguments Ld. Counsel did not appear. Matter adjourned to **02.05.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)